



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/691/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : KAMAL CHAND
NAME OF THE RESPONDENT(S) : AVADH RAIL INFRA LIMITED
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Aashish Jain Duniya For Suleena & Suleena	Counsel for Petitioner	
2.	S. Sivalinga Kesavan for Brajesh Lakshmanan	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions. Time is enlarged at request. Put up on 03.01.2018.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)